

ANNEXURE - 8

Name of the corporate debtor: Aastha Buildhome Developers Private Limited

Date of commencement of CIRP: 09.12.2022

List of Creditors as on: 06-03-2025

List of Operational Creditors (Other than workmen and employees and Government dues)

Amount in Rs.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Claim categorized as acceptable under regulation 13 of IBBI (CIRP), Regulations 2016	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Of voting share in CoC						
1.	ANI International	07-01-23	461,453.00	1,44,884.00	Operational Debt	No	No	No	-	Nil	Nil	3,16,569.00	0.00	0.00	
2.	M Gupta & Co.	03-01-23	330,279.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	330,279.00	0.00	0.00	
3.	P G & Associates	29-03-2023	1,59,250.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	1,59,250.00	0.00	0.00	The creditor filed claim beyond the prescribed time period as per Regulation 12(2) of CIRP Regulations, 2016
4.	Suresh Trading Co.	29-03-2023	8,14,540.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	Nil	0.00	8,14,540.00	The claim's status: 'Acceptable' as per Regulation 13(1B) of IBBI (CIRP) Regulations, 2016 but awaiting COC's vote. RP seeks direction on the pending matter
5.	Smt. Rashmi Kuchhal Shri Arjun Kuchhal, Shri Kunal Kuchhal	20-05-23	3,18,36,000.00	0.00	Operational Debt	No	No	No	-	Nil	Nil	3,18,36,000.00	0.00	0.00	
	TOTAL		33,601,522.00	1,44,884.00								32,642,098.00		814,540.00	